

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**

CP No. 06/131/ND/17

**PRESENT: SMT. INA MALHOTRA**  
**HON'BLE MEMBER(J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 17.10.2017.**

**NAME OF THE COMPANY:** M/s Shakti Bhog Foods Pvt. Ltd.

**SECTION OF THE COMPANIES ACT: 131**

| <b>S.NO.</b> | <b>NAME</b> | <b>DESIGNATION</b> | <b>REPRESENTATION</b> | <b>SIGNATURE</b> |
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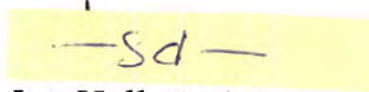
Present: Mr. N.P.S. Chawla, Advocate for the Petitioner.

**ORDER**

Application has been filed seeking modification of the order dated 5<sup>th</sup> October, 2017, whereby the next date of hearing was fixed for 25<sup>th</sup> October, 2017.

Ld. Counsel appearing for the applicant requests for a change of date as publication is yet to be effected. Accordingly, the date of 25<sup>th</sup> October, 2017 stands changed to 7<sup>th</sup> November, 2017. Steps be taken in terms of the previous order, returnable on 7<sup>th</sup> November, 2017.

The date of 25<sup>th</sup> October, 2017 is hereby recalled.

  
**Ina Malhotra)**  
**(Member (J)**